

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. Nos. 1, 2 & 4 of 2013

Dated : 11th November, 2013

O.P. No. 1 of 2013 &
I.A. No. 291 of 2013

Indian Wind Energy Association ... Petitioner(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

O.P. No. 2 of 2013

Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

O.P. No. 4 of 2013

Himalaya Power Producers Association ... Petitioner(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on 13.01.2014.

COURT MASTER